

and State Governments. During the last three years, an amount of Rs.0.96 crore has been released to Karnataka under the Plan.

Conviction rate of wildlife cases in Assam

4362. SHRI BHUBANESWAR KALITA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the rate of conviction for wildlife cases in Assam; and
- (b) the total number of poachers arrested and the total quantum of punishment meted out in the last 3 years?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The detection of offences under Wild Life (Protection) Act, 1972 and apprehension and prosecution of offenders involved in such offences in the States/Union Territories is done by the concerned State/Union Territory Government including Assam. The details of such cases are not collated in the Ministry of Environment and Forests.

Commercial activities around Jim Corbett National Park

†4363. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government is aware that the increase in commercial activities around Jim Corbett National Park situated in Uttarakhand has adversely affected the movement of wild animals;
- (b) if so, the details of concrete steps taken by the Ministry in the matter;
- (c) whether the Ministry would consider to shift the commercial institutions set up around ten kilometre from the boundary of Jim Corbett National Park elsewhere; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (d) As per the

†Original notice of the question was received in Hindi.